

electronic components, computer software and the automobile industry. It was agreed that these possibilities may be pursued further at the official level and through appropriate negotiations between representatives of industry on both sides.

Construction of new cement plants

478. SHRI M. R. APPAROW: Will the Minister of INDUSTRY be pleased to state:

(a) what is the number of proposals for setting up of cement plants under the consideration of Government at present;

(b) what is the number of plants proposed to be set up in the public sector and the number which are proposed to be set up in the private sector; and

(c) whether the cement deficit is likely be made good by the newly proposed plants in the Sixth Five-Year Plan period and later?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) and (b) Out of 30 proposals pending at present, 6 are proposed to be set up in public sector and the remaining in private sector.

(c) Requirement of cement by the end of the Sixth Five-Year Plan is expected to be substantially met both by the existing and new cement plants.

Export oriented production

479. SHRI M. R. APPAROW: Will the Minister of INDUSTRY be pleased to state:

(a) what is the number of industries whose total production is export-oriented;

(b) what are the facilities given to these industries; and

(c) what are the number of these industries in the public sector and private sector, separately?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) Statistics are not maintained Centrally in respect of all industries whose total production, or a part thereof, is exported. It is not, therefore, possible, to indicate the exact number of industries whose production is export-oriented. However, the number of Units in the following three categories of 100 per cent Export-Oriented is indicated below:—

(i) 100 Export-Oriented Units in—

(a) Santa Cruz Export Electronics Processing Zone—39 Units;

(b) Kandla Free Trade Zone—60 Units,

(ii) Approved under the Scheme notified *vide* Department of Commerce Resolution No. 8/15/78-EP, dated 31st December, 1980—101 Units.

(b) As stated in the enclosed statement.

(c) While all units in the Kandla Free Trade Zone and Santa Cruz Export Electronics Processing Zone are in Private sector; of the units approved under the 100 per cent Export Oriented Units Scheme 5 are in the public sector while 96 are in private sector.

Statement

Facilities to 100 per cent Export Oriented Units

Facilities available to the units in Santa Cruz Electronics Export Processing Zone.—(i) Exemption from payment of import duty on capital goods, raw materials and components/ parts; (ii) Exemption from octroi duty, excise and other Central levies, (iii) Concessional rate of rent (iv) Full reimbursement of Central Sales Tax; (v) Reimbursement of customs duty paid by the bone units; (vi) The import of capital goods, raw materials and components/parts has been placed under OGL; and (vii) Tax Holiday for a period of 5 years since 1981.